

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 343 OF 2018 &**  
**IA NO. 1674 OF 2018**

**Dated: 26<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Himachal Pradesh State Electricity Board** ..... **Appellant(s)**

**Vs.**

**NRSS XXXI (A) Transmission Ltd & Ors.** ..... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadi  
Mr. Ashwin Ramanathan

Counsel for the Respondent (s) : Mr. Divyanshu Bhatt for R-1  
Mr. Sitiesh Mukherjee for R-20

**ORDER**

Issue notice to the Respondents regarding admission and also on the IA No. 1674 of 2018 and also on the main Appeal returnable on 18.12.2019.

Learned counsel, Mr. Sitiesh Mukherjee accepts notice on behalf of Respondent No.20. Issue notice to Respondent Nos.1 to 19 & 21 to 26.

Dasti, in addition is permitted.

List the matter on **18.12.2018.**

**(S.D. Dubey)**  
**Technical Member**  
*Bn/pr*

**(Justice N.K. Patil)**  
**Judicial Member**